

NATIONAL COMPANY LAW TRIBUNAL  
DIVISION BENCH – II  
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI  
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 09-07-2021 AT 2.30 PM THROUGH VIDEO  
CONFERENCING:

PRESENT: SMT. R. SUCHARITHA, MEMBER (JUDICIAL)  
SHRI B. ANIL KUMAR, MEMBER (TECHNICAL)

APPLICATION NUMBER : IA/1051/2020IN  
in  
PETITION NUMBER : CP/47/2017  
NAME OF THE PETITIONER : S.K. Ganesh  
NAME OF THE RESPONDENTS : Lyton Power Systems Pvt Ltd & 2 others  
UNDER SECTION : Sec 241/242 of CA, 2013

**ORDER**

The Applicant is represented by M/s. KSR & Co.

Learned Counsel Mr. Cibi Vishnu for the Respondent is present.

List the matter on **01.09.2021** for hearing.

-sd-  
(ANIL KUMAR B)  
MEMBER (TECHNICAL)

-sd-  
(R. SUCHARITHA)  
MEMBER (JUDICIAL)